

(A2)
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

O.A./T.A. NO. 1816 1987

L. Singh

Applicant(s)

Verse

UO

Respondent(s)

S.L. No.

Date

Orders

OR

19-4-90 DR

None present for the applicant.
Vakalatnama of Shri Shishir Kumar
filed today for the respdts.

Fix for orders before court on
5.7.90 and inform the applicant's counsel.

h

DR(17)

① W.P. No. 5026-88

has been received in
transfer from High Court
Allahabad.

② The case is now
admitted

③ Notice issued to applicant's
counsel by Regd post for
5.7.90.
No undelivered notice
has been returned so
far.

5.7.90 NO sitting. Adjourned to

20/9 to order.

De Singh

5/7 cm.

20.9.90. Hon D.K. Aggarwal Jm / Hon K. Obeygarn

Due to lawyers strike cases

adjk 6.12.90 for orders.

for
Biz

Submitted

26/6/90

6-12-90

Hon. D.K. Aggarwal Jm
Hon. K. Obeygarn Jm

Due to lawyers strike case
is adjourned to 24-1-91
for orders.

B.O.C
True

OR

Copy of order sent
to copying section
on 29.1.91

29.1.91

SSG/

P.T.O.